

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

**LOK SABHA**

UNSTARRED QUESTION NO.1685  
TO BE ANSWER ON 02.07.2019

**District Disability Rehabilitation Centres**

**1685. SHRI KULDEEP RAI SHARMA:  
DR. SUBHASH RAMRAO BHAMRE:  
SHRI SUNIL DATTATRAY TATKARE:  
DR. AMOL RAMSING KOLHE:  
DR. HEENA GAVIT:  
SHRIMATI SUPRIYA SULE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of District Disability Rehabilitation Centres (DDRCs) functioning in the country at present;
- (b) the details of rehabilitation activities carried out in each of the above centres, during each of the last three years and the current year, State and centre-wise;
- (c) the details of funds allocated/ utilized in each DDRC scheme during the said period;
- (d) whether the Government has assessed the performance of DDRC since its inception and if so, the details thereof;
- (e) whether the Government has received proposals from the States for setting up of DDRCs in the districts where such centres have not been set up so far and if so, the details thereof during the said period along with the present status of each proposal, State-wise; and
- (f) the other steps taken by the Government to set up more DDRCs in the country and also to improve its working condition?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

- (a) The total number of District Disability Rehabilitation Centres (DDRCs) functioning in the country is 264. A Statement indicating the details of locations, State-wise is enclosed at **Annexure-I**.

(b) The Department provides financial assistance to DDRCs working for the welfare of Persons with Disabilities (PwDs) at District level. The DDRCs are aimed at carrying out the following activities:-

- Early Identification and Intervention.
- Awareness Generation.
- Assessment of need of assistive devices.
- Therapeutic Services e.g. Physiotherapy, Occupational Therapy, Speech Therapy, etc.
- Survey & identification of persons with disabilities through camp approach etc.

(c) A statement indicating State wise fund allocated/utilized in various DDRCs during the last three years and current year is at **Annexure-II**.

(d) Yes sir, recently the Department has conducted impact evaluation of DDRC scheme in which five DDRCs were randomly selected across the country. The evaluation report submitted by the team is as under:-

- The performance of 56% of the centres was found pretty satisfactory.
- The performance of 34% of the centres was found less satisfactory.
- The performance of 10% of the centres was found unsatisfactory.

(e) All complete proposals, which fulfill norms of the scheme, received during financial year, are processed during the year itself, subject to availability of funds. However, in case of deficiency in any documents/proposals, the grant is released only after rectification of the deficiency, in consonance with the provisions of General Financial Rules. A Statement indicating State wise details number of proposals received for setting up of DDRCs during 2018-19 is at **Annexure-III**

(f) To set up more DDRCs and to improve the working condition, the Department has taken following steps:

(i) Advertisement through newspapers of the scheme all over India.

(ii) The scheme is available on the website of the Department [www.disabilityaffairs.gov.in](http://www.disabilityaffairs.gov.in)

(iii) A national conference on 14.09.18 was organized in New Delhi in which 500 delegates participated including representatives of the DDRCs, State Govt. Officials and District Social Welfare Officers.

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**Annexure-I**

**Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 1685 for answer on 02.07.2019**

<b>Sr. No</b>	<b>Name of State /UT</b>	<b>DDRCs set up</b>	<b>Location of DDRCs (District)</b>
1	Andhra Pradesh	12	East Godavari, Kurnool, Chittoor, Nellore, Vizianagram, Prakasam, Cudappah, Guntur, Vishakapatnam, Anantpur, & Srikakulam
2	Arunachal Pradesh	03	Itanagar (Naharlagun), Tawang & East Kamang
3	Assam	13	Tezpur (Sonitpur), Dibrugarh, Silchar, Karimganj, Dhubri, Nagaon, Jorhat, Barpeta, Dhemaji, Sivasagar, Golaghat, Lakhimpur, Cachar
4	Bihar	23	Purnia, Supaul, Sitamarhi, West Champaran, Darbhanga, Gaya, Banka, Muzzafarpur, Chapra, KishanGanj, Nawada, Jehanabad, Samastipur, Begusarai, Nalanda, East Champaran, Kaimur, Madhubani, Bhojpur, Aurangabad, Vaishali Araria, Katihar
5	Chhattisgarh	07	Raipur, Raigarh, Durg, Rajnandgaon, Jashpur, Bastar, Dhamtari
6	Goa	01	Panaji
7	Gujarat	12	Surat, Jamnagar, Ahmedabad, Vadodra, Rajkot, Bhavnagar, Surendranagar, Nadiad, Junagarh, Dahod, Banaskantha & Sabarkantha
8	Haryana	05	Rohtak, Kurukshetra, Sonapat, Hissar & Fatehabad
9	Himachal Pradesh	05	Shimla, Dharmshala & Kullu (in place of Chamba), Kinnaur, Bilaspur
10	Jammu and Kashmir	08	Jammu, Udhampur, Leh, Anantnag, Doda, Barmulla, Poonch, Kupwara
11	Jharkhand	06	Palamu, Ranchi, Hazaribagh, Dumka, Dhanbad & Jamshedpur
12	Karnataka	08	Bellary, Belgaum, Mangalore, Tumkur, Gulbarga, Mandaya, Bidar, Kolar
13	Kerala	03	Kozhikode, Thrissur & Thiruvanthapuram
14	Madhya Pradesh	24	Jabalpur, Balaghat, Rewa, Sagar, Indore, Jabua, Gwalior, Rajgarh, Ujjain, Satna, Khargaon, Khandwa, Agar, Alote-Ratlam, Jawad, Dewas, Mandsaur, Damoh, Shivpuri, Chhindawara, Guna, Vidisha, Sehore, Shajapur
15	Maharashtra	12	Buldana, Wardha, Latur, Aurangabad, Mahim/Dadar, Gondia, Amravati, Pune, Nagpur, Jalgaon, Hingoli, Solapur
16	Manipur	04	Imphal, Thoubal, Churachandpur, Imphal West
17	Meghalaya	05	Shillong, East Garo Hills, Jantia Hills, West Khasi Hills & West Garo Hills
18	Mizoram	03	Aizawal, Lunglei + Lunglei, Kolasib + Mamit
19	Nagaland	01	Dimapur
20	Odisha	08	Kalahandi, Nabrangpur, Ganjam, Phulbani, Sambalpur, Keonjhar, Mayurbhanj, Koraput

21	Punjab	08	Patiala, Sangrur, Ferozepur, Bhatinda, Hoshiarpur, Moga, Nawanshahr & Amritsar
22	Rajasthan	12	Ajmer, Jodhpur, Tonk, Bikaner, Jaisalmer, Jalore, Pali, Udaipur, Alwar, Bharatpur, Bhilwara, Chittorgarh
23	Sikkim	01	Gangtok
24	Tamil Nadu	07	Vellore, Thoothukudi, Madurai, Salem, Virudhunagar, Kanyakumari & Perambalur
25	Telangana	05	Nalgonda, Mahbubnagar, Medak, Karimnagar, Warangal
26	Uttar Pradesh	41	Jaunpur, Hardoi, Deoria, Saharanpur, Rampur, Moradabad, Azamgarh, Aligarh, Bulandshahr, Ghazipur, Siddharthanagar, Kheri, Budaun, Basti, Unnao, Balrampur, Kushinagar, Sant Kabir Nagar, Shravasti, Sitapur, Gorakhpur, Mau, Gonda, Varanasi, Agra, Meerut, Allahabad, Balia, Jhansi, Ambedkarnagar, Pilibhit, Rai Bareilly, Maharajganj, Muzaffarnagar, Mathura, Bareilly, Kanpur Dehat, Bahraich, Farrukabad, Pratapgarh & Barabanki
27	Uttarakhand	06	Tehri Garhwal, Almorah, Haridwar, Bageshwar, Nainital & Udham Singh Nagar
28	Tripura	04	North Tripura, South Tripura, Dhalai, Agartala (West Tripura)
29	West Bengal	12	Bardhaman, Purulia, Bankura, Howarah, Malda, Nadia, Jalpaiguri, Murshidabad, Cooch Behar, Birbhum, Dakshin Dinajpur, Hooghly
30	Andaman and Nicobar	01	Port Blair
32	Dadra & Nagar haveli	01	Silvassa
33	Daman & Diu	01	Diu
34	Puducherry	02	Pondicherry & Karaikal
	<b>Total</b>	<b>264</b>	

## Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 1685 for answer on 02.07.2019

## State wise fund allocated/ utilized in various DDRCs during the last three years and current year

Sl.No.	DDRCs	2015-16	2016-17	2017-18	2018-19	2019-20 (as on 26.06.2019)
<b>ANDHRA PRADESH</b>						
1.	East Godavari	-	590290	423700	459000+2496150+	-
2.	Vizianagram	-	342000	-	3432500=6387650	-
<b>ARUNACHAL PRADESH</b>						
3.	Tawang	516690	387190	-	-	-
<b>ASSAM</b>						
4.	Nagaon	-	-	-	86650+1063800+2	-
5.	Jorhat	-	387091	46538	278350=3428800	-
6.	Lakhimpur	777471	1764160	333660 +434040 = 767700	-	-
7.	Golaghat	469025	886500	591000 +291842= 882842	591000+1666500= 2257500	-
8.	Tezpur	710919	-	-	49594+747900+31 9184=1116678	-
9.	Cachar	1882000	-	80050	576600	-
<b>BIHAR</b>						
10.	West Champaran	-	243796	-	-	-
11.	Muzaffarpur	99600	-	-	-	-
12.	Purnia	-	327626	-	-	-

**Dadra & Nagar Haveli**

13.	Silvasa	-	-	-	1449000	-
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**Gujrat**

14.	Vadodara	-	207587	-	568500	-
15.	Ahmedabad	590098	-	-	251034+251033+8 91000+235878=16 28945	-

**HIMACHAL PRADESH**

16.	Kullu	-	1720000	-	-	-
17.	Bilaspur	-	1720000	-	-	-

**JAMMU & KASHMIR**

18.	Doda	426514	-	-	-	-
19.	Jammu	-	-	-	416160	-
20.	Kupwara	1882000	-	-	-	-
21.	Udhampur	-	375000	-	-	-

**MADHYA PRADESH**

22.	Jabalpur	674731	130107	508680	168829+461256+1 266750+153752=2 050587	-
23.	Guna	-	-	-	39630	-
24.	Shivpuri	331068	380418	-	283579	-
25.	Rewa	-	589511	459000	38975+448200+45 9000=946175	-
26.	Jhabua	88077	425520	76498	284040+1203750+ 223812=1711602	-

27.	Balaghat	-	800273	400136	327384+511538=1 839675	-
28.	Gwalior	459580	376047	125349	446933+412096+1 156050=2015079	-
29.	Damoh	258720	257850	-	10818+134334=14 5152	-
30.	Rajgarh (Biora)	905360	-	-	48761+187049=23 5810	-
31.	Mandsaur	41108	355115	15811+162445=178 256	576000+285241+1 7095=878336	-
32.	Neemuch (Javad)	368347	180900	-	-	-
33.	Dewas	210423	169606	-	57471+166571=22 4042	-
34.	Ujjain	778220	233397	-	144787+528930=6 73717	-
35.	Shajapur	1697200	-	-	-	-
36.	Sehore	-	262383	498000	-	-
37.	Sagar	-	304560	-	-	-
38.	Khargon	-	-	-	494910	-
39.	Indore	-	-	-	34009	-
<b><u>MAHARASHTRA</u></b>						
40.	Gondia	-	389658	319385 + 367782 = 687167	-	-
41.	Amravati	-	833922	446040 + 334530 + 376299= 1156869	494910	-
42.	Nagpur	-	193300	-	96500+1918445=2	-

							014945	
43.	Buldana	627196	301403	312635			122891	-
44.	Latur	-	-	-			65195	-
45.	Aurangabad	665386	-	-			-	-
46.	Solapur	-	-	1635000			-	-
<b><u>MANIPUR</u></b>								
47.	Churachandpur	-	-	676626			-	-
48.	Imphal West	-	530200	503000 + 57600 = 560600			580200	-
<b><u>MEGHALAYA</u></b>								
49.	Tura (West Garo Hills)	700000	-	-			-	-
50.	West Khasi Hills	-	-	308488			198989	-
<b><u>ODISHA</u></b>								
51.	Nabrangpur	-	294204	-			-	-
52.	Phulbani	-	221940	-			-	-
53.	Mayurbhanj	-	386100	-			-	-
<b><u>PUNJAB</u></b>								
54.	Bhatinda	590173	-	747629 + 31728 = 779357			1146130	-
55.	Sangrur	322425	473595	-			135041+37026+45 015+2239500=245 6582	-

**RAJASTHAN**

56.	Jalore	-	259084	-	118793	-
57.	Tonk	241269	-	284040	-	-
58.	Udaipur	-	332100	227430	227430+218896+2 18897=665223	-
59.	Chittorgarh	-	-	1720000	-	-

**TRIPURA**

60.	North Tripura	844510	507565	-	-	-
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**TELANGANA**

61.	Medak	-	-	209326	-	-
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**UTTAR PRADESH**

62.	RaiBareilly	473161	182585	245192	-	-
63.	Deoria	-	600117	192703	-	-
64.	Moradabad	-	200487	268812+366064= 634876	308810	-
65.	Rampur	627288	674593	115794	339120+74214=41 3334	-
66.	Ghazipur	-	-	241554	-	-
67.	Basti	710830	-	410600 + 328320 = 738920	1235933	-
68.	Budaun	166512	443603	392627	414720+1703250= 2117970	-
69.	Unnao	554547	470336	-	347882+66771+11 23500=1538153	-
70.	Kushinagar	-	98515	395475	-	-

71.	SantKabir Nagar	-	-	-	-	959683	-
72.	Pilibhit	552262	219240	61744 + 24835 + 100332= 186911	295290+984150=1 279440	-	-
73.	Gorakhpur	827961	169854	537873	-	-	-
74.	Ballia	-	697125	-	-	-	-
75.	Mau	411445	-	-	-	-	-
76.	Barabanki	1720000	-	-	-	-	-
77.	Jhansi	1720000	-	-	-	-	-
78.	Bahraich	1720000	-	-	-	-	-
79.	Barilly	-	441651	-	-	-	-
80.	Bulandshahar	-	-	22441	608069	-	-
81.	Varanasi	-	1720000	-	-	-	-
82.	Pratapgarh	-	-	1720000	-	-	-
83.	Gonda	-	-	136800	706124+1314360= 2020484	-	-
84.	Farukhabad	-	-	1720000	-	-	-
85.	Allahbad	-	-	1720000	-	-	-

**UTTARAKHAND**

86.	Haridwar(Roorke)	423300	423300	448200 + 149400 = 597600	-	-	-
87.	TehriGarwal	-	-	-	135225+280250=4 15475	-	-
88.	Udhamsinghnagar(Rudrapur)	-	-	1720000	-	-	-

**WEST BENGAL**

88.	Malda	856500	276575	-	-	-
89.	Jalpaiguri	393262	-	-	-	-
<b><u>PUDUCHERRY</u></b>						
90.	Karalkal	-	107961	-	-	-

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## Annexure-III

Annexure referred in reply to part (e) of Lok Sabha Unstarred Question No. 1685 for answer on 02.07.2019 (State wise number of proposals received for setting up of DDRCs during 2018-19 and 2019-20 till date)

S.No.	Name of the State	No. of Proposals received for setup	No. of Proposals setup	No. of Proposals not setup	Remarks
1	Andhra Pradesh	1	1	0	--
2.	Assam	1	0	1	Due to imposition of model code of conduct
3.	Chhattisgarh	1	0	1	Not included in identified and approved District
4.	Madhya Pradesh	1	0	1	Not included in identified and approved District
5.	Maharashtra	4	0	4	Due to imposition of model code of conduct
6.	Odisha	1	0	1	Due to imposition of model code of conduct
7.	Punjab	1	0	1	Not included in identified and approved District
8	Uttar Pradesh	19	0	19	<b>15</b> -Not included in identified and approved District <b>4</b> - Due to imposition of model code of conduct
<b>Total</b>		<b>29</b>	<b>1</b>	<b>28</b>	

**Note:** The Department has identified and approved 325 districts for setting up of DDRCs Across the country.